NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No.106/(MAH)/2013 CA No.

CORAM:

Present:

SHRI M. K. SHRAWAT

MEMBER (J)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 22.06.2017

NAME OF THE PARTIES: Shri Asher K. Melamed

V/s.

M/s. Touranto Company (I) Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

10 ARV Kinjal Advocate for

Vadhyay Respondents

ORDER T.C.P. No. 106/397-398/CLB/MB/MAH/2013

- 1. None from the side of the Petitioner.
- 2. The Learned Representative of the Respondent is seeking time. Granted.
- 3. The Learned Representatives of both the sides are directed to file their Written Submissions, if any, well in advance before the "Final Hearing".
- 3. The matter is now listed for "Final Hearing", no further adjournment.
- Adjourned to 25th July, 2017.
- 5. The Respondent is also directed to circulate the copy of this Order to the Petitioner intimating the next date of hearing. Sd/-

M.K. Shrawat Member (Judicial)

Dated: 22.06.2017